NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No.94/(MAH)/2011 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.08.2016

NAME OF THE PARTIES:

Mr. Rajendra Deodhar

V/s.

M/s. Deodhar Holiday Resorts Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No.

NAME

DESIGNATION

SIGNATU

ORDER

C.P. No. 94/397-398/NCLT/MAH/2011

1. None present appeared, since the matter has come for the first time before The National Company Law Tribunal, the Bench Officer is directed to inform the next date to both the parties. List the matter for hearing on 07.10.16

sd/-

Dated: 26.08.2016

Shri B.S.V. Prakash Kumar Member (Judicial)